

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/8960/2026	JAYASINGH MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KASHIPUR /5 /2026 () //	
2	D-BLAPL/8967/2026	GAJANAN KALIHARI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /143 /2025 () //	
3	D-BLAPL/8968/2026	MANOJ TANDI VS STATE OF ODISHA	SK JABINA ZAHID VS	TITILAGARH /25 /2026 () //	
4	D-BLAPL/8969/2026	PINKY BISWAS @ MANDAL VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	UMERKOTE /376 /2024 () //	
5	D-BLAPL/8970/2026	MANAS RANJAN KISAN VS STATE OF ODISHA	SK. ZAFARULLA VS	LAIKERA /55 /2026 () //	
6	D-BLAPL/8979/2026	KUNA MAJHI VS STATE OF ODISHA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	PATNA /112 /2024 () //	
7	D-BLAPL/8985/2026	RAHUL BEHERA @ BABULU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /20 /2026 () //	
8	D-BLAPL/8986/2026	BAPI @ LAXMIDHAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /901 /2025 () //	
9	D-BLAPL/8987/2026	SIBA SANKAR PATRA VS STATE OF ODISHA	T.NARAYANA MURTY VS	KORAPUT TOWN /251 /2025 () //	AOR20220002995C202600018
10	D-BLAPL/8988/2026	MAKURU BINDHANI VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	SARAT /5 /2025 () //	
11	D-BLAPL/8989/2026	BIKRAM PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /482 /2023 () //	AOD20240000364C202600094

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12	D-BLAPL/8990/2026	BITU @ BHIMSEN KAREI VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /49 /2025 () //	
13	D-BLAPL/9001/2026	AMITABH NISHAD VS STATE OF ODISHA	MUKESH PANDA VS	//0 () //	
14	D-BLAPL/9003/2026	SUDHANSU BAG @ SUDANSHU BAG VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR SADAR /54 /2026 () //	
15	D-BLAPL/9005/2026	RAJA @ RAJENDRA DAKUA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BERHAMPUR /112 /2025 () //	
16	D-BLAPL/9012/2026	RAMANUJ PATEL VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /135 /2025 () //	
17	D-BLAPL/9014/2026	MUNA TADINGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /20 /2025 () //	AOD2026000093C202600026
18	D-BLAPL/9015/2026	BABLU @ BABULA YADAV VS STATE OF ODISHA	SUSHANTA KUMAR SAHU VS	// () //	AOR20240001059C202600006
19	D-BLAPL/9016/2026	ASHOK KUMAR SAHU @ ASHOK SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /230 /2025 () //	
20	D-BLAPL/9017/2026	TANKADHARA REDDY @ JITU SINGH VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	GUDARI /63 /2024 () //	AOR20220001212C202600016
21	D-BLAPL/9018/2026	MANORANJAN PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /707 /2024 () //	AOD20260000163C202600005
22	D-BLAPL/9022/2026	CHANDAN KUMAR JENA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BERHAMPUR CYBER CRIME /3 /2026 () //	AOD20240000348C202600005
23	D-BLAPL/9025/2026	JITENDRA KUMAR PANDA @ JITENDRA PANDA @ RISSWA KUMAR MISHRA	RISSWA KUMAR MISHRA	SONEPUR /74 /2026	

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24	D-BLAPL/9027/2026	VS STATE OF ODISHA OM BEHERA	VS PRADEEP KUMAR NATH	() // HIRAKUD /210 /2025	AOR20220002380C202600003
25	D-BLAPL/9037/2026	VS STATE OF ODISHA OMKAR @ BUNTY TANDI	VS GOKULANANDA SAHU	() // KOMNA PS /378 /2025	
26	D-BLAPL/9038/2026	VS STATE OF ODISHA BEJU JANI	VS HIMANSHU BHUSAN DASH	() // RAYAGADA TOWN /18 /2025	AOD20240000698C202600009
27	D-BLAPL/9042/2026	VS STATE OF ODISHA PANCHANAN BISOI	VS AMULYA RATNA PANDA	() // JAGATPUR /257 /2023	
28	D-BLAPL/9043/2026	VS STATE OF ODISHA RATIKANTA @ RATIRANJAN PADHI	VS DEVASHIS PANDA	() // JAGATSINGPUR /73 /2026	
29	D-BLAPL/9044/2026	VS STATE OF ODISHA NARAYAN PARIDA	VS JYOTIRMAYA SAHOO	() // KHALLIKOTE /181 /2025	
30	D-BLAPL/9048/2026	VS STATE OF ODISHA CHINTU NAYAK	VS AMULYA RATNA PANDA	() // TIKABALI /9 /2026	
31	D-BLAPL/9049/2026	VS STATE OF ODISHA RAJESH PATRA	VS PRADEEP KUMAR PRADHAN	() // HINJILI /109 /2026	AOR20220002672C202600012
32	D-BLAPL/9050/2026	VS STATE OF ODISHA SUNIL SABAR	VS AMULYA RATNA PANDA	() // TUMUDIBANDHA /44 /2025	
33	D-BLAPL/9052/2026	VS STATE OF ODISHA ASHISH KUMAR DAS	VS AMLAN MOHANTY	() // JODA /54 /2026	
34	D-BLAPL/9054/2026	VS STATE OF ODISHA ARUN KUANR	VS ROHIT KUMAR SUNA	() // BOLANGIR SADAR /337 /2025	AOR20220003722C202600069

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35	D-BLAPL/9058/2026	STATE OF ODISHA MITEI @ BAIDHAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /65 /2026 ()	
36	D-BLAPL/9061/2026	STATE OF ODISHA MAGDA MURMU @ JAGADA MURMU VS	BINAYA KUMAR MOHANTY VS	// TIRING /170 /2025 ()	
37	D-BLAPL/9066/2026	STATE OF ODISHA DAVENDAR @ DEVENDAR VS	SANGRAM KESHARI ROUT VS	// SONEPUR /380 /2024 ()	
38	D-BLAPL/9067/2026	STATE OF ODISHA SURMATUN BIBI VS	GURUPRASAD BEHERA VS	// SAHADEV KHUNTA /8 /2026 ()	AOR20220000925C202600013
39	D-BLAPL/9068/2026	STATE OF ODISHA SUMAN MALIK VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /154 /2026 ()	
40	D-BLAPL/9070/2026	STATE OF ODISHA SANJUKTA MAHAKUL VS	PREETAM MISHRA VS	// / /0 ()	
41	D-BLAPL/9072/2026	STATE OF ODISHA AKHILA KUMAR TAHAL VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /161 /2026 ()	
42	D-BLAPL/9075/2026	STATE OF ODISHA PAPU @ KRUSHNA CHANDRA BEHERA VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /65 /2026 ()	
43	D-BLAPL/9078/2026	STATE OF ODISHA BIPLAB MANDAL VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI /101 /2026 ()	
44	D-BLAPL/9079/2026	STATE OF ODISHA HARIHAR BEHERA VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /1 /2023 ()	
45	D-BLAPL/9081/2026	STATE OF ODISHA SK. ASLAM @ ASLAM KHAN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// KUJANGA /336 /2025 () //	

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46	D-BLAPL/9083/2026	SWAPNA SARIT DAS @ PINKU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	MURUDA /79 /2026 () //	
47	D-BLAPL/9084/2026	BISWAJIT BAG VS STATE OF ODISHA	TUSHAR KANTI PRAHARAJ VS	SAMBALPUR SADAR /54 /2026 () //	
48	D-BLAPL/9089/2026	SHERSINGH YADAV VS STATE OF ODISHA	SHYAM MANOHAR VS	MOTU /136 /2022 () //	
49	D-BLAPL/9091/2026	SRIKANT BISWAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	DEOGAON /369 /2025 () //	
50	D-BLAPL/9092/2026	G. BHANUMATI @ G. GAYATRI NAIK @ KABITA DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHETRARAJPUR /18 /2026 () //	
51	D-BLAPL/9093/2026	RABINDRA NATH PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PADMAPUR /25 /2026 () //	
52	D-BLAPL/9094/2026	BHAKTI PRASAD DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /95 /2026 () //	
53	D-BLAPL/9095/2026	ISWAR PALAKIA @ ESWAR VS STATE OF ODISHA	BUDHIRAM DAS VS	MUNIGUDA /27 /2026 () //	
54	D-BLAPL/9096/2026	SAPNESWAR MOHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD2025000009C202600029
55	D-BLAPL/9099/2026	MAJESH ADHIKARI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	/ /0 () //	
56	D-BLAPL/9100/2026	SHANTILATA NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	PURUNAKOTE /31 /2026 () //	
57	D-BLAPL/9101/2026	SK. HASIM @ RAJU	JYOTIRMAYA SAHOO	TANGI (KHURDA) /172 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/9103/2026	PURNIMA PAN @ KUMBHAR	IPSWETA SAMANTA	BIRMITRAPUR /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/9115/2026	SADANANDA PRADHAN	LAMBODOR ACHARI	//	AOR20220001311C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/9116/2026	GANESH RENGALI @ GANESH RENGAL	MANGU NANDY	MALKANGIRI /529 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/9117/2026	RITA CHAUHAN	SATYA NARAYAN MISHRA	//	AOR20220001615C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/9118/2026	GEDA @ TRILOCHAN BEHERA	PRIYA RANJAN MISHRA	MARKAT NAGAR /47 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/9119/2026	MILAN RANA	AMIT KUMAR SAA	BOLANGIR TOWN /341 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/9120/2026	JUBA @ JUBARAJ NAIK	OM PRAKASH SARAN	MOTANGA /276 /2024	AOR20220000371C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/9121/2026	SUMANTA NAIK @ SUMANTA KUMAR NAIK	BIBHUTI BHUSAN BEHERA	PURUNAKOTE /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/9123/2026	SANTOSH NAIK	BIBHUTI BHUSAN BEHERA	PURUNAKOTE /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/9125/2026	JYOTI RANJAN SAHOO	DHANANJAYA NAYAK	INDUSTRIAL ESTATE PS /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/9126/2026	SOMANATH BEHERA	GYANA RANJAN DHAL	KHANDAGIRI P.S. /552 /2025	
		VS	VS	()	

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69	D-BLAPL/9129/2026	STATE OF ODISHA M. RAIDU VS	PRAKASH CHANDRA DASH VS	// SALIPUR /585 /2025 ()	
70	D-BLAPL/9131/2026	STATE OF ODISHA SIAN DIGAL VS	BISWORANJAN SWAIN VS	// //0 ()	
71	D-BLAPL/9133/2026	STATE OF ODISHA GOLOK BISWAS VS	MANGU NANDY VS	// MALKANGIRI /455 /2025 ()	
72	D-BLAPL/9134/2026	STATE OF ODISHA BARUN KUMAR SEPTI VS	MANGU NANDY VS	// MALKANGIRI /101 /2026 ()	
73	D-BLAPL/9136/2026	STATE OF ODISHA PHAGADA TUDU VS	KHUSBU PANIGRAHI VS	// BASTA /552 /2025 ()	AOR20220002787C202600055
74	D-BLAPL/9137/2026	STATE OF ODISHA GITANJALI KAHALI @ DALI VS	RASHMI RANJAN MISHRA VS	// SAHID NAGAR P.S. /49 /2026 ()	
75	D-CMAPL/13062/2026	STATE OF ODISHA GOVIND CHANDRA PRADHAN VS	ADV. VS	// // ()	
76	D-CMP/12923/2026	MAHANADI COALFIELDS LTD. M/S. U.B.V. INFRASTRUCTURE LTD., CHHATISHGARH VS	ROURAV SUMAN BHUYAN VS	// // ()	
77	D-CMP/12929/2026	M/S. SEPCO-III ELECTRIC POWER CONSTRUCTION CORPORATION, CHINA MAHESH CHANDRA KAR VS	SARAT KUMAR BEHERA VS	// // ()	
78	D-CMP/12947/2026	GOPINATH KAR GANESH NAYAK VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202600028
79	D-CMP/12972/2026	ANUSAYA NAYAK LAXMI NARAYAN SAW MILL, KHURDA VS	BADRINARAYAN PANDA VS	// // ()	
		NABAGHANA SAHOO		//	

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80	D-CMP/12982/2026	NARENDRA SAHU @ NARENDRA ROUT VS NIDRABATI ROUT	PURNA CHANDRA DAS VS	// 0 //	
81	D-CMP/13012/2026	BIJAYA KUMAR PANDA VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //	
82	D-CMP/13017/2026	ABHAYA @ KUMAR SWAIN VS BHRAMARBAR SWAIN	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
83	D-CMP/13078/2026	SAMARENDRA JENA VS PURNA CHANDRA JENA @ NAYAK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
84	D-CMP/13085/2026	J. ARJUNA PATRA VS ASHOK KUMAR PATRA	DEEPALI MAHAPATRA VS	// 0 //	
85	D-CMP/13091/2026	ASHOK KUMAR KHUNTIA VS BARSHA BAISALI	AMIT PRASAD BOSE VS	// 0 //	
86	D-CMP/13121/2026	RATAN AGARWAL VS SASMITA SAHOO	SOURAV SUMAN BHUYAN VS	// 0 //	
87	D-CMP/13136/2026	KARTIK CHANDRA SAHOO VS GOURANGA CHANDRA SAHOO	ARUN KUMAR BEHERA VS	// 0 //	AOR20220003422C202600028
88	D-CMP/13137/2026	AKSHAYA DAS VS LAXMIPRIYA DAS	Bibhuti Bhusan Mishra VS	// 0 //	AOR20220001465C202600006
89	D-CONTC/12942/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BALASORE VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
90	D-CONTC/12944/2026	M.C. OF BRAHMANI HIGH SCHOOL, SUBARNAPUR VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
91	D-CONTC/12945/2026	M.C. OF PANCHAYAT HIGH SCHOOL,GOCHHADENGRA	PRADIPTA KUMAR PATTANAYAK	//	

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		VS	VS	0	
92	D-CONTC/12946/2026	DR.N.THIRUMALA NAIK, I.A.S MANAGING COMMITTEE OF SUBHESWAR G.P.HIGH SCHOOL,KUMARAPATTANAYAK	VS	//	
		VS	VS	0	
93	D-CONTC/12964/2026	DR.N.THIRUMALA NAIK, I.A.S AJAY KUMAR SETHY	ADV	//	AOD20230000467C202600018
		VS	VS	0	
94	D-CONTC/12976/2026	GANGADHAR MALLICK , JOINT SECRETARY HOME DEPTT. RASMITA NATH	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
95	D-CONTC/12984/2026	ARAVINDA AGRAWAL, I.A.S MANAGING COMMITTEE OF CHHELIA SAHU HIGH SCHOOL,KUMARABWANA	VS	//	
		VS	VS	0	
96	D-CONTC/12986/2026	DR.N.THIRUMALA NAIK, IAS JHARANA MOHANTA	ADV.	//	
		VS	VS	0	
97	D-CONTC/12990/2026	B.PARAMESWARAN, I.A.S PRANATI DAS	ADV.	//	
		VS	VS	0	
98	D-CONTC/12995/2026	B.PARAMESWARAN, I.A.S RABINDRA KUMAR SWAIN	ADV.	//	
		VS	VS	0	
99	D-CONTC/12997/2026	B.PARAMESWARAN, I.A.S NIRANJAN MOHANTY	JASPREET KAUR	//	
		VS	VS	0	
100	D-CONTC/13034/2026	ANU GARG, IAS MOHANLAL AGARWAL	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600006
		VS	VS	0	
101	D-CONTC/13040/2026	K RICHI KUMAR, TAHASILDAR, ATTABIRA BARGARH BIPIN BIHARI PRADHAN	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
102	D-CONTC/13051/2026	GIRISH S.N, PRINCIPAL SECRETARY,PR AND DRINKING WATER DEPT.,BHUBANESWAR CHERUDHAR DEHURY	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	

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103	D-CONTC/13055/2026	GIRISH S.N,PRINCIPAL SECRETARY,PR AND DRINKING WATER DEPT.,BHUBANESWAR KRUPA SINDHU PANDA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
104	D-CONTC/13057/2026	HEMANTA SHARMA,ADDITIONAL CHIEF SECRETARY,HOME DEPT,BHUBANESWAR PINKY BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
105	D-CONTC/13066/2026	GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR MANOJ KUMAR PARHI VS	AKSHAYA KUMAR DORA VS	// // 0	
106	D-CONTC/13070/2026	ARAVIND AGRAWAL, IAS SUJATARANI PATI VS	ADV. VS	// // 0	
107	D-CONTC/13073/2026	PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ KABIRAJ BHOI VS	ADV. VS	// // 0	
108	D-CONTC/13076/2026	ARVIND AGRAWAL, I.A.S NIRMAL CHANDRA PANDA VS	ADV. VS	// // 0	
109	D-CONTC/13083/2026	MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA M.C. OF RADHA DAMODAR GIRLS U.P. SCHOOL, GANAPATI VS	ADV. VS	// // 0	
110	D-CONTC/13094/2026	DR.THIRUMALA NAIK N, I.A.S RITUKANTA BASTIA VS	ADV. VS	// // 0	
111	D-CONTC/13113/2026	RUDRA MOHANTY, OAS SUDHIR KUMAR NATH VS	ADV. VS	// // 0	
112	D-CONTC/13116/2026	ASWATHY S., IAS RABINDRA PRASDA MISHRA VS	ADV. VS	// // 0	
113	D-CONTC/13118/2026	SACHIN RAMCHANDRA JADHAV, I.A.S M.C. OF HRUSIKESH HIGH SCHOOL, BADABHUIN VS	ADV. VS	// // 0	
		DR.N.THIRUMALA NAIK, I.A.S		//	

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114	D-CONTC/13131/2026	MAMATA MANI BISWAL @ MAMATA RANI BISWALPITAMBAR PANDA VS DR.N.THIRUMALA NAIK, I.A.S	VS	// () //	
115	D-CONTC/13146/2026	SUMITRA SAHU VS MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR	DEBASISH SAMAL VS	// () //	
116	D-CONTC/13153/2026	KISHAN KUMAR MALLIK VS ARUN KUMAR NAYAK, SUB COLLECTOR, KENDRAPARA	AMBIKA PRASAD RAY VS	// () //	
117	D-CONTC/13172/2026	SHAKUNTALA JENA VS NIRMAL KUMAR SAMAL, CHIEF MANAGER, PUNJAB AND SIND BANK, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// () //	
118	D-CONTC/13175/2026	JASHOBANTA PADHAN VS CHAKRAVATI SINGH RATHORE, IAS	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600095
119	D-CONTC/13183/2026	GANAPATI BEHERA VS ASWATHY S, IAS	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600094
120	D-CRLA/9127/2026	ABHILASH PALEI @ ABHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BAIDYANATHPUR /240 /2024 () //	
121	D-CRLA/9130/2026	KALPATARU NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHANGA /88 /2019 () //	
122	D-CRLA/9132/2026	RUDRA JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BAIDYANATHPUR /240 /2024 () //	
123	D-CRLLP/9006/2026	STATE OF ODISHA(VIG.) VS SUSANT KUMAR SAHU	SANGRAM DAS, S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /46 /2017 () //	AOR20220001542C202600005
124	D-CRLMC/8961/2026	BAPINA KUMAR MAJHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	MAHILA P.S.(BBSR) /76 /2026 () //	AOD20240000364C202600093
125	D-CRLMC/8962/2026	DAMAYANTI SATAPATHY	SOUBHAGYA KUMAR DASH	SAHID NAGAR P.S. /104 /2026	AOR20220001631C202600079

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/8963/2026	SUSANTA KUMAR MISHRA	SOUBHAGYA KUMAR DASH	SAHID NAGAR P.S. /104 /2026	AOR20220001631C202600081
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/8964/2026	DAMAYANTI SATAPATHY	SOUBHAGYA KUMAR DASH	INFOCITY PS /133 /2026	AOR20220001631C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/8965/2026	BAPINA KUMAR MAJHY	PARTHA SARATHI DAS	CHANDAKA P.S. /105 /2026	AOD20240000364C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/8975/2026	MD SAMSER ALAM @ KALLU	BISWARANJAN DALAI	SPL.TASK FORCE /7 /2025	AOR20220003722C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/8983/2026 CRLMC/991/2026	DUKHANASANA BISI	MONIKA SAMAL	THAKURGARH /183 /2024	
		VS	VS	AD-HOC A.D.J.(FTSC),ANGUL(Anugul)	
		STATE OF ODISHA		Spl/0000048/2024	
131	D-CRLMC/8994/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	MAHILA P.S.(BBSR) /139 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/8997/2026	NISHISMITA KUJUR	RILIBALA ROUT	SECTOR-15 /37 /2025	AOR20220001394C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/9002/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	CHANDAKA P.S. /88 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/9004/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	CHANDAKA P.S. /185 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/9010/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	CHANDAKA P.S. /108 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/9024/2026	RAJOT PATRA@RAJAT KUMAR PATRA	ASIT KUMAR JENA	MALKANGIRI /376 /2024	
		VS	VS	()	

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137	D-CRLMC/9028/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /398 /2023 ()	
138	D-CRLMC/9029/2026	STATE OF ODISHA RAJOT PATRA @ RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /375 /2024 ()	
139	D-CRLMC/9040/2026	STATE OF ODISHA JUBARAJ MAHALA VS	PUJARANI MUDULI VS	// / /0 ()	
140	D-CRLMC/9047/2026	STATE OF ODISHA PRADYUMNA KUMAR PRADHAN VS	RAKESH BEHERA VS	// SAMAL /197 /2021 ()	
141	D-CRLMC/9056/2026	STATE OF ODISHA TRILOCHAN MUDULI VS	SUBHRANSU BHUSAN MOHANTY VS	// SUNABEDA /82 /2025 ()	
142	D-CRLMC/9063/2026	STATE OF ODISHA JITANA KUMAR SAHOO VS	ANUP KUMAR PATTNAIK VS	// BADAGODA P.S. /104 /2016 ()	
143	D-CRLMC/9073/2026	STATE OF ODISHA ABHILASH MISHRA @ TIGER @ ABHILASH CHINMASANMISHRA VS	ANMISHRA VS	// SAMBALPUR TOWN /120 /2024 ()	AOR20230000459C202600005
144	D-CRLMC/9082/2026	STATE OF ODISHA SIMPUL MAJHI VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /235 /2024 ()	
145	D-CRLMC/9086/2026	STATE OF ODISHA HRUSHIKESH MALLICK VS	AMITABH MISHRA VS	// CUTTACK VIGILANCE /33 /1996 ()	
146	D-CRLMC/9106/2026	STATE OF ODISHA(VIG.) SUSHANTA PANKA VS	DEBABRATA DASH VS	// GOLAMUNDA /181 /2019 ()	
147	D-CRLMC/9114/2026	STATE OF ODISHA SANKAR @ SANKARSANA MOHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// GHATAGAON /72 /2013 () //	

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148	D-CRLMC/9122/2026	NIRANJAN PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TALABANIA /149 /2025 () //	AOD20240000586C202600079
149	D-CRLMC/9124/2026	MD.AZAM @ BUDHU VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	SPL.TASK FORCE /7 /2025 () //	
150	D-CRLMC/9135/2026	BHABANI SHANKAR MOHANTY VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	CHANDAKA P.S. /417 /2024 () //	
151	D-CRLMP/8966/2026	GURUPADA MAJHI @ SONLY VS JYOTSNARANI SAMANTA @ MAJHI	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202600061
152	D-CRLMP/8981/2026 CRLMP/400/2026	AKSHAYA KUMAR ROUT VS SUBHASHREE SAMAL @ ROUT	ARIJEET MISHRA VS	//0 JUDGE, FAMILY COURT, JAJPUR (Jajapur) Crp/0000073/2025	
153	D-CRLMP/8993/2026	BASANTI BISWAL VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	//0 () //	
154	D-CRLMP/9009/2026	SUVANARAYAN RATH @ SUVANARAYAN RATT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
155	D-CRLMP/9036/2026	MANASI JENA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	//0 () //	
156	D-CRLMP/9051/2026	RAJESWARI NAYAK VS D.G. OF POLICE, CUTTACK	NIKUNJA KUMAR ROUT VS	//0 () //	
157	D-CRLMP/9055/2026	ANITA NAYAK VS STATE OF ODISHA	SUBHALAXMI PANDA VS	//0 () //	
158	D-CRLMP/9105/2026	PURNA CHANDRA GIRI VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	//0 () //	
159	D-CRLMP/9139/2026	RABINARAYAN BHOL	SANTOSH CHANDRA ATABUDHI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/9034/2026	MD. ASLAM	SANTOSH SETHI	SPL.TASK FORCE /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/9138/2026	SANTOSH KUMAR PARIDA	PRAVAT KUMAR MOHANTY	//0	
		VS	VS	()	
		UTKANTHA PARHI		//	
162	D-EXP/13063/2026	KASTURIBA BEHERA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-EXP/13110/2026	SANJIB KUMAR SAHOO	KISHORE KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-FAO/12991/2026	UMAKANTA DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-FAO/12999/2026	RASMITA BARIK	DEBASISH PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
166	D-FAO/13000/2026	KUNI BEHERA	DEBASISH PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
167	D-FAO/13016/2026	BADANA NUKA RAJU	DEBASISH PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
168	D-FAO/13018/2026	RAMA BEWA	DEBASISH PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
169	D-FAO/13019/2026	M.C. OF GANDHIJEE HIGH SCHOOL	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-FAO/13020/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	ANANDESHWAR	//	
		VS	VS	()	

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171	D-FAO/13023/2026	RINA SAMAL M.C. OF PANCHAYAT HIGH SCHOOL, BANIJARA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	
172	D-FAO/13098/2026	EKALABYA NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
173	D-FAO/13103/2026	CHANDIPUR U.P SCHOOL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
174	D-FAO/13124/2026	JYOTIRANJAN PATTANAİK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
175	D-FAO/13155/2026	SANTILATA SAMAL VS UNION OF INDIA	DEBASISH PATNAİK VS	// 0 //	
176	D-FAO/13160/2026	KASHIRAM PRADHAN VS UNION OF INDIA	DEBASISH PATNAİK VS	// 0 //	
177	D-FAO/13167/2026	GOPAL SUNA VS UNION OF INDIA	DEBASISH PATNAİK VS	// 0 //	
178	D-FAO/13184/2026	SURESH SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600055
179	D-FAO/13186/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BANIJARA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600054
180	D-MACA/13013/2026	SACHI AMANT VS AMIYA RANJAN GARNAYAK	DEBASISH PATNAİK VS	// 0 //	
181	D-MACA/13115/2026	M/S. NATIONAL INSURANCE CO. LTD., KORAPUT VS CHANCHALA PENTHIA	BIBEKANANDA UDGATA VS	// 0 //	

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182	D-MATA/13178/2026	ABINASH MEHER VS SABITA MEHER	Debidutta Mohapatra VS	// ()	AOD20220004576C202600034
183	D-RSA/12949/2026	RAMACHANDRA DAS MOHAPATRA VS PURNA CHANDRA NAYAK	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202600030
184	D-RSA/12963/2026	LABANGA PATABANDHA VS DAYANIDHI BEHERA	ASIT KUMAR OTTA VS	// ()	AOR20230000623C202600017
185	D-RSA/13022/2026	URMILA SAHOO VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	PRASANNA KUMAR RATH VS	// ()	
186	D-RSA/13106/2026	RANJULATA ROUT VS PHULA BEWA	SWARUP KUMAR PATNAIK VS	// ()	
187	D-RSA/13134/2026	BHAGIRATHI PATRA VS SOMANATH SAHOO	Aruna Kumar Nayak VS	// ()	AOR20220001266C202600009
188	D-RSA/13149/2026	NILADRI BHUSAN TRIPATHY VS LAMBODAR SAHOO	KSHIROD KUMAR ROUT VS	// ()	
189	D-RVWPET/13027/2026	SUCHITRA NAYAK VS UNION OF INDIA	ADV VS	// ()	AOR20220001492C202600069
190	D-TRP(C)/12989/2026	DEBASMITA MALLICK VS SAMIR RANJAN MALLICK	ANJAN KUMAR JENA VS	// ()	
191	D-TRP(C)/13035/2026	PRIYADARSHI BAHINIPATI VS DEBAJANI BAHINIPATI	SUDEEP KUMAR SARANGI VS	// ()	AOD20260000163C202600004
192	D-TRP(C)/13129/2026	JAYRAM KRISHNA RATH VS SWAGATIKA PANDA	SHAKTI PRASAD DAS VS	// ()	
193	D-TRP(C)/13180/2026	SOBHASINI BEHERA	SUSANTA LENKA	//	AOR20220001299C202600021

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		VS	VS	()	
194	D-TRP(C)/13182/2026	PRANABA KISHORE PALTASINGH ROSY BEHERA	Pankaj Kumar Sahoo	//	AOR20240000004C202600010
		VS	VS	()	
195	D-WA/12932/2026	SOMANATHA DALABEHERA DEEPAK KUMAR KAR	ANKITA MUKHERJI	//	
		VS	VS	()	
196	D-WA/12967/2026	SRIMATI SETHY TRINATH PRASAD MOHANTY	SUVASHISH PATTANAİK	//	
		VS	VS	()	
197	D-WA/13002/2026	UNION OF INDIA SUKANTA KUMAR BHUYAN	BAMADEV BARAL	//	
		VS	VS	()	
198	D-WA/13009/2026	THE GOVT. OF ODISHA TRIPATHY NAIK	AVIJIT PATNAİK	//	
		VS	VS	()	
199	D-WA/13030/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND	VS	//	LOD20240000194C202600108
		VS	VS	()	
200	D-WA/13031/2026	SUDAM PANDA COMMISSIONER CUM SECRETARY OF SCHOOL AND	VS	//	LOD20240000200C202600100
		VS	VS	()	
201	D-WA/13033/2026	BIJAY KUMAR DAKUA COMMISSIONER CUM SECRETARY OF SCHOOL AND	VS	//	LOD20240000200C202600101
		VS	VS	()	
202	D-WA/13037/2026	KUSHA CHARAN ROUT COMMISSIONER CUM SECRETARY OF SCHOOL AND	VS	//	LOD20240000194C202600109
		VS	VS	()	
203	D-WA/13100/2026	BAILADU CHOUDHURY MANAS RANJAN BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
204	D-WA/13188/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND	VS	//	LOD20240000194C202600110
		VS	VS	()	

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205	D-WA/13189/2026	BISHNU PRASAD PATRA COMMISSIONER CUM SECRETARY OF SCHOOL AND VS MANASI MAHARANA COMMISSIONER CUM SECRETARY OF SCHOOL AND	MASSHOODISHA MASSHOODISHA VS VS	// // 0 //	LOD20240000172C202600112
206	D-WA/13190/2026	LALIT MOHAN DAS COMMISSIONER CUM SECRETARY OF SCHOOL AND	MASSHOODISHA MASSHOODISHA VS VS	// // 0 //	LOD20240000172C202600113
207	D-WA/13191/2026	PUSPANJALI DEVI COMMISSIONER CUM SECRETARY OF SCHOOL AND	MASSHOODISHA MASSHOODISHA VS VS	// // 0 //	LOD20240000200C202600102
208	D-WA/13192/2026	BATAKRUSHNA PANDA COMMISSIONER CUM SECRETARY OF SCHOOL AND	MASSHOODISHA MASSHOODISHA VS VS	// // 0 //	LOD20240000194C202600111
209	D-WA/13193/2026	SIBARAM SABAT PATITAPABAN BEHERA VS STATE OF ODISHA	MASSHOODISHA MASSHOODISHA VS VS	// // 0 //	LOD20240000172C202600114
210	D-WP(C)/12913/2026	TULU SAMAL VS STATE OF ODISHA	SAMARENDRA BEURA VS SITANSU MOHAN SINGH	// // 0 //	AOR20220001771C202600013
211	D-WP(C)/12914/2026 WP(C)/9244/2026	SAMIR KUMAR KANDI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// // 0 //	
212	D-WP(C)/12915/2026 WP(C)/9245/2026	ANITA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// // 0 //	
213	D-WP(C)/12916/2026 WP(C)/9243/2026	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// // 0 //	
214	D-WP(C)/12917/2026 WP(C)/9241/2026	ANITA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// // 0 //	
215	D-WP(C)/12918/2026 WP(C)/9246/2026				

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216	D-WP(C)/12919/2026	DILLIP KUMAR GIRI VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL	PRAFULLA KUMAR KAR VS UCO BANK, MARKATNAGAR BRANCH, CUTTACK	// 0 //	AOD20220003518C202600009
217	D-WP(C)/12920/2026 WP(C)/9261/2026	UCO BANK, MARKATNAGAR BRANCH, CUTTACK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/12921/2026	GOURI MAHANTA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/12922/2026	RAMAKANTA JENA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/12924/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/12925/2026	ANJALI MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/12926/2026	ANUD RAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/12927/2026	BAYA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/12928/2026	BIDULATA NAYAK VS PRESIDING OFFICER, 1ST M.A.C.T., CUTTACK	PRADEEP KUMAR MISHRA VS PRESIDING OFFICER, 1ST M.A.C.T., CUTTACK	// 0 //	
225	D-WP(C)/12930/2026	BIBHU PRASAD LENKA VS STATE OF ODISHA	KIRTAN BADHEI VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/12931/2026 WP(C)/9225/2026	PARBATI HEMBRAM VS STATE OF ODISHA	GYANA RANJAN SETHI VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/12933/2026	BHISMA DEV BAG	MANOJA KUMAR KHUNTIA	//	

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	WP(C)/9229/2026	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/12934/2026	UTTAM KUMAR PATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
229	D-WP(C)/12935/2026	MALI RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	AOR20220001492C202600067
230	D-WP(C)/12936/2026	TRILOCHAN RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	AOR20220001492C202600068
231	D-WP(C)/12937/2026	BIBHU PRASAD MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600059
232	D-WP(C)/12938/2026	SURJA KISHOR MAHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
233	D-WP(C)/12939/2026	KHETRA MOHAN ROUSTRAY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
234	D-WP(C)/12940/2026	KSHETRABASI MAHANTA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
235	D-WP(C)/12941/2026	PRASANNA KUMAR PRADHAN VS UNION OF INDIA	RAMESH CH. BEHERA VS	// 0 //	
236	D-WP(C)/12943/2026 WP(C)/9295/2026	NARENDRA MALIK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
237	D-WP(C)/12948/2026	NABIN CHANDRA PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
238	D-WP(C)/12950/2026	UMA CHARAN PRADHAN VS	SHARMISTHA SAMAL VS	// 0	

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239	D-WP(C)/12951/2026	STATE OF ORISSA SANDIP KUMAR JAIN VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600037
240	D-WP(C)/12952/2026	THE STATE TRANSPORT AUTHORITY, ODISHA BHAVESH KUMAR JAIN VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600038
241	D-WP(C)/12953/2026	THE STATE TRANSPORT AUTHORITY, ODISHA HITESH KUMAR JAIN VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600039
242	D-WP(C)/12954/2026	THE STATE TRANSPORT AUTHORITY, ODISHA SANKAR MOHANKUDA VS	SHARMISTHA SAMAL VS	// // ()	
243	D-WP(C)/12955/2026	STATE OF ORISSA SUNIL KUMAR JAIN VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600041
244	D-WP(C)/12956/2026	THE STATE TRANSPORT AUTHORITY, ODISHA BHAVESH KUMAR JAIN VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600040
245	D-WP(C)/12957/2026	THE STATE TRANSPORT AUTHORITY, ODISHA GORACHAND PARIDA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600081
246	D-WP(C)/12958/2026	STATE OF ODISHA POURNAMASI PANDA VS	SHARMISTHA SAMAL VS	// // ()	
247	D-WP(C)/12959/2026	STATE OF ORISSA PRADIPTA KUMAR MOHANTY VS	KHIROD CHANDRA MAJHI VS	// // ()	
248	D-WP(C)/12960/2026	R.T.O.KENDRAPARA SAROJ KUMAR SWAIN VS	KHIROD CHANDRA MAJHI VS	// // ()	
249	D-WP(C)/12961/2026	R.T.O.JHARSHUGUDA DR. SIDHESWAR MAJHI VS	KRISHNA CHANDRA SAHU VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/12962/2026	PRADIPTA RANJAN DAS VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
251	D-WP(C)/12965/2026	SITARANI BEHERA VS R.T.O.DHENKANAL	KHIROD CHANDRA MAJHI VS	// 0 //	
252	D-WP(C)/12966/2026	PRADIPTA KUMAR MOHANTY VS R.T.O.KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //	
253	D-WP(C)/12968/2026	RAJESH KUMAR DASH VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
254	D-WP(C)/12969/2026	SUGYAN KUMARI DEVI VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //	
255	D-WP(C)/12970/2026	BIPIN BIHARI DAS VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
256	D-WP(C)/12971/2026	SABITA RANI DASH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
257	D-WP(C)/12973/2026	MANJULATA MOHARANA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
258	D-WP(C)/12974/2026	SARASWATI SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
259	D-WP(C)/12975/2026	ARABINDA ROUT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
260	D-WP(C)/12977/2026	ADITYA NARAYAN SAHU VS ADDL. STATE TAX OFFICER, CT AND GST CIRCLE, GANJAM-I	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
261	D-WP(C)/12978/2026	UNION OF INDIA	MILLON KUMAR	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/12979/2026	PRIYA NATH DASH RITA MISHRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
263	D-WP(C)/12980/2026	STATE OF ODISHA SUJATA DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
264	D-WP(C)/12981/2026	STATE OF ODISHA MANJULATA PANDA	PABITRA KUMAR BEHERA	//	
		VS	VS	0	
265	D-WP(C)/12983/2026	THE STATE OF ORISSA MD.FATEUDDIN KHAN	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
266	D-WP(C)/12985/2026	STATE OF ODISHA PRATAP CHANDRA BEHERA	AMITAV TRIPATHY	//	
		VS	VS	0	
267	D-WP(C)/12987/2026	STATE OF ODISHA NRUSINGHA CHARAN PANDA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
268	D-WP(C)/12988/2026	STATE OF ODISHA RABINDRA KUMAR PANDA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
269	D-WP(C)/12992/2026	STATE OF ODISHA LAXMIDHAR SAHOO	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
270	D-WP(C)/12993/2026	STATE OF ODISHA M/S MEDHAVI FOUNDATION, KOLKATA	SOUMYAJYOTI BISWAL	//	
		VS	VS	0	
271	D-WP(C)/12994/2026	STATE OF ODISHA ANASUYA MOHANTY	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
272	D-WP(C)/12996/2026	STATE OF ODISHA BINAYAK NAYAK	SWAPNA KUMAR OJHA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/12998/2026	STATE OF ODISHA RASMIREKHA SAHOO VS	KISHORE KUMAR MOHANTA VS	// // ()	
274	D-WP(C)/13001/2026	STATE OF ODISHA TEJARAJ PATI VS	DEEPALI MAHAPATRA VS	// // ()	
275	D-WP(C)/13003/2026	MAHANADI COALFIELDS LTD, SAMBALPUR DILESWAR PRADHAN VS	BISWARANJAN MAHARATHA VS	// // ()	
276	D-WP(C)/13004/2026	STATE OF ODISHA SAMEER PANIGRAHI VS	SUSANTA KUMAR LENKA VS	// // ()	AOR20220001299C202600020
277	D-WP(C)/13005/2026	STATE OF ODISHA BASANTA BEHERA VS	C.ANANDA RAO VS	// // ()	AOD20250000195C202600010
278	D-WP(C)/13006/2026	STATE OF ODISHA SUBASH CHANDRA JENA VS	DEEPTIRANJAN JENA VS	// // ()	
279	D-WP(C)/13007/2026	STATE OF ODISHA M/S HIBRON ENGINEERING SERVICES VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202600036
280	D-WP(C)/13008/2026	THE STATE TAX OFFICER, KORAPUT CHAKRADHAR BEHERA VS	BISWARANJAN MAHARATHA VS	// // ()	
281	D-WP(C)/13010/2026 WP(C)/9263/2026	STATE OF ODISHA ADARSH AGRAWAL VS	OMM SWARUP VS	// // ()	
282	D-WP(C)/13011/2026	STATE OF ODISHA KUNILATA ROUT VS	SHANTI PRAKASH MOHANTY VS	// // ()	
283	D-WP(C)/13014/2026	STATE OF ODISHA BENUDHAR NAYAK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/13015/2026	TRINATH ROHIDAS VS ODISHA GRAMEEN BANK, SAMBALPUR	ASHUTOSH KUANR VS	// 0 //	
285	D-WP(C)/13021/2026	RAMESH MALIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
286	D-WP(C)/13024/2026	RAMESWAR SAKTI SHG DHTIPURA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
287	D-WP(C)/13025/2026	CHANDAN KUMAR MANDAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
288	D-WP(C)/13026/2026 WP(C)/9297/2026	DR.BIKASH DASH VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR.ADV.) VS	// 0 //	
289	D-WP(C)/13028/2026	CHANDAN KUMAR MANDAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
290	D-WP(C)/13029/2026	TUKUNA BHOI VS DEPUTY DIRECTOR CONSOLIDATION, KHURDA	RAMAKANTA DAS VS	// 0 //	
291	D-WP(C)/13032/2026	ARJUNA CHARAN MISHRA VS STATE BANK OF INDIA	RAMANI KANTA PATTANAIAK VS	// 0 //	
292	D-WP(C)/13036/2026	DR.HARAMOHAN RATH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
293	D-WP(C)/13038/2026	PRIYANKA MAHUKA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
294	D-WP(C)/13039/2026	ASHIS KUMAR PAIKARAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
295	D-WP(C)/13041/2026	HIMAN NAIK	SIDHESWAR MALLIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/13042/2026	M/S SIDHESH PUBLISHING HOUSE	SOUGAT DASH	//	AOD20240000012C202600081
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/13043/2026	STATE OF ODISHA	AUROVINDHA MOHANTY, A.S.C	//	LOD20240000172C202600111
		VS	VS	()	
		NRUSINGH CHARAN MOHAPATRA		//	
298	D-WP(C)/13044/2026	BISWANATH SABAT	RAMESH KUMAR SAHU	//	AOR20220004223C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/13045/2026	RAJAT KUMAR BARIK	PRATAP KUMAR BEHERA	//	AOD20220003080C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/13046/2026	KRUSHNA CHANDRA PANDA	BANSHIDHAR BAUG	//	AOR20220002374C202600033
		VS	VS	()	
		COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION		//	
301	D-WP(C)/13047/2026	PRASANTA ORAM	TUSAR KANTI PRAHARAJ	//	
		VS	VS	()	
		STATE OF ORISSA		//	
302	D-WP(C)/13048/2026	JAGANATHA MAHAPATRO	KALPATARU KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/13049/2026	PRIYABRATA SRICHANDAN	BIBHU PRASAD DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/13050/2026	PABITRA MOHAN SAHOO	KADAR MOHAMMAD	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER-CUM-TAXING OFFICER, ANGUL		//	
305	D-WP(C)/13052/2026	M/S R.B.S. CONSTRUCTIONS, KALAHANDI	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/13053/2026	KAILASHCHANDRA BARIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	

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307	D-WP(C)/13054/2026	STATE OF ODISHA SATYANARAYAN TRIPATHY VS	BISWAJIT NAYAK VS	// // 0	
308	D-WP(C)/13056/2026	STATE BANK OF INIDA, JAGATSINGHPUR ACB BRANCH ADWAITA SAHOO VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600057
309	D-WP(C)/13058/2026	STATE OF ODISHA PRADEEP NAYAK VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600033
310	D-WP(C)/13059/2026	STATE OF ODISHA SAKUNTALA DEVI VS	SUBRAT KUMAR NAYAK VS	// // 0	
311	D-WP(C)/13060/2026	STATE OF ODISHA KESHI BHOI VS	PRAYAS MOHANTY VS	// // 0	
312	D-WP(C)/13061/2026	STATE OF ODISHA KRUSHNA CHANDRA PRUSTY VS	DAMODAR PATRA VS	// // 0	
313	D-WP(C)/13064/2026	STATE OF ODISHA SAMRUDHI NAYAK VS	PRAYAN PARAMITA MOHANTY VS	// // 0	
314	D-WP(C)/13065/2026	STATE OF ODISHA JAGANNATH DALEI VS	ASHOK DAS VS	// // 0	
315	D-WP(C)/13067/2026	STATE OF ODISHA HARIPRIYA PATEL VS	ANUP KUMAR PATTNAIK VS	// // 0	
316	D-WP(C)/13068/2026	STATE OF ODISHA BS FASHION WEAR, KHORDHA VS	DEEPAK RANJAN SUNDARAY VS	// // 0	
317	D-WP(C)/13069/2026	STATE TAX OFFICER, BHUBANESWAR I, CIRCLE, KHORDA PRAFULLA SINGH VS	RABI NARAYAN MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/13071/2026	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
319	D-WP(C)/13072/2026	PATITAPABANA PATI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
320	D-WP(C)/13074/2026	AMIYA RANJAN DASH VS UNION OF INDIA	JAYANTA KUMAR MAJHI VS	// 0 //	
321	D-WP(C)/13075/2026	BUDDHADEB PRASAD JENA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
322	D-WP(C)/13077/2026	BIKRAM MALLA VS LAND REFORMS COMMISSIONER, BOARD OF REVENUE, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
323	D-WP(C)/13079/2026	SAJAN KUMAR AGRAWAL@SAJAN AGRAWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
324	D-WP(C)/13080/2026	JYOTSHNARANI MOHANTY VS GURU CHARAN MOHATY(DEAD)	BHASKAR CHANDRA PANDA VS	// 0 //	
325	D-WP(C)/13081/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
326	D-WP(C)/13082/2026	SRIMUKHA SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
327	D-WP(C)/13084/2026	MANOJ KUMAR MAHARANA VS COMMISSIONER CUM SECY, RURAL DEVELOPMENT DEPT., BHUBANESWAR	SAMBIT DAS VS	// 0 //	
328	D-WP(C)/13086/2026	SAGARIKA DWARI VS STATE OF ODISHA	SHASHI BHUSAN BISWAL VS	// 0 //	
329	D-WP(C)/13087/2026	RITA PRADHAN	KARUNAKAR GAYA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/13088/2026	GYANENDRA SAMANTARAY	ROHIT RANJAN RAY	//	
		VS	VS	0	
		THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//	
331	D-WP(C)/13089/2026	PALLABI DAS	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/13090/2026	KESHAB CHANDRA BEHERA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600026
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/13092/2026	JITENDRA KUMAR JENA	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/13093/2026	ROHITA KUMAR BEURA	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		COLLECTOR CUTTACK		//	
335	D-WP(C)/13095/2026	NEERJA PIPLANI	GOURI MOHAN RATH	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, KHURDA		//	
336	D-WP(C)/13096/2026	GANAPATI SUNANI	ARUN KUMAR DAS	//	
		VS	VS	0	
		DIVISIONAL MANAGER, L.I.C. OF INDIA, BERHAMPUR DIVISION, GANJAM		//	
337	D-WP(C)/13097/2026	LABANYABATI SAHOO	BRUNDABAN ROUT	//	
		VS	VS	0	
		CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR		//	
338	D-WP(C)/13099/2026	MITANJALI SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/13101/2026	RANJAN KUMAR BEHERA	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/13102/2026	PURNA CHANDRA RATH	SATYABRATA SENAPATI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/13104/2026	STATE OF ODISHA PUBLIC INFORMATION OFFICER, TPNODL, BALASORE	RALIT KUMAR MAHARANA	//	
		VS	VS	0	
342	D-WP(C)/13105/2026	ODISHA INFORMATION COMMISSION, BBSR PRAVAKAR BALLAV GOSWAMI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
343	D-WP(C)/13107/2026	STATE OF ODISHA SIMASHREE GARNAIK	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
344	D-WP(C)/13108/2026	STATE OF ORISSA LILY MISHRA	CHAKRADHAR SINGH	//	
		VS	VS	0	
345	D-WP(C)/13109/2026	STATE OF ODISHA PUBLIC INFORMATION OFFICER, TPNODL, BALASORE	RALIT KUMAR MAHARANA	//	
		VS	VS	0	
346	D-WP(C)/13111/2026	ODISHA INFORMATION COMMISSION, BBSR BAPUJI MOHARANA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
347	D-WP(C)/13112/2026	STATE OF ORISSA SASMITA BISWAL	SIDHESWAR MALLIK	//	
		VS	VS	0	
348	D-WP(C)/13114/2026	STATE OF ODISHA NARAYAN CHANDRA DASH	JIBAN JYOTI PRADHAN	//	
		VS	VS	0	
349	D-WP(C)/13117/2026	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR JATIN KUMAR SINGH	SIDHESWAR MALLIK	//	
		VS	VS	0	
350	D-WP(C)/13119/2026	STATE OF ODISHA RAJ KUMAR SETHY	SIDHESWAR MALLIK	//	
		VS	VS	0	
351	D-WP(C)/13120/2026	STATE OF ODISHA BHARATI ROY	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/13122/2026	SUKANTA CHARAN PAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
353	D-WP(C)/13123/2026	PRASANNA KUMAR PATNAIK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
354	D-WP(C)/13125/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
355	D-WP(C)/13126/2026	REENA PADHY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
356	D-WP(C)/13127/2026	JOGESH CHANDRA MOHALIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
357	D-WP(C)/13128/2026	GANESH NURSING SCHOOL, BALASORE VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
358	D-WP(C)/13130/2026	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
359	D-WP(C)/13132/2026	MANAS RANJAN MOHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
360	D-WP(C)/13133/2026	DR. RAJEEB LOCHAN SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
361	D-WP(C)/13135/2026	GAJANAN NAIK @ NAYAK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
362	D-WP(C)/13138/2026	SMRUTI REKHA KAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
363	D-WP(C)/13139/2026	MANOJ KUMAR SAMANTARAY	SUBRATA KUMAR MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/13140/2026	BHASKAR CHANDRA DASH	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/13141/2026	Nilakantheswar Self Help Group represented through its Secretary, Kanika Palain		//	AOR20220004106C202600031
		VS	VS	0	
		State Of Odisha		//	
366	D-WP(C)/13142/2026	DR. SUBRAT CHHOTARAY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/13143/2026	BHARATI SWAIN	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/13144/2026	TRINATH RANBIDA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		SUB COLLECTOR AND SDM SADAR, SAMBALPUR		//	
369	D-WP(C)/13145/2026	MANMATH KUMAR BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/13147/2026	SANJAYA KUMAR PALEI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/13148/2026	JITUN KUMAR SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/13150/2026	CHANDRAMANI DAS	DEBENDRANATH MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/13151/2026	CHETANA KUMARI MISRA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/13152/2026	PURNA CHANDRA MAHANTA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/13154/2026	STATE OF ODISHA SIPUN KUMAR MAHANTA VS	LAXMIKANTA MOHANTY VS	// // 0	
376	D-WP(C)/13156/2026	STATE OF ODISHA RATNABATI SABAR VS	KSHIROD KUMAR ROUT VS	// // 0	
377	D-WP(C)/13157/2026	STATE OF ORISSA BHOLESWAR SAHU VS	AJAYA KUMAR TRIPATHY VS	// // 0	
378	D-WP(C)/13158/2026	STATE OF ODISHA SMRUTI SWARUP PUHAN VS	LAXMIKANTA MOHANTY VS	// // 0	
379	D-WP(C)/13159/2026	STATE OF ODISHA BHAGYABAN KHAMARI VS	KSHIROD KUMAR ROUT VS	// // 0	
380	D-WP(C)/13161/2026	STATE OF ORISSA M/S. POWELL SCHOOL (ENGLISH MEDIUM), MAYURBHANJAN VS	SOHANNATH MISHRA VS	// // 0	
381	D-WP(C)/13162/2026	DEPUTY DIRECTOR (REVENUE), EMPLOYEES JITENDRA LENKA VS	STATE INSURANCE CORPORATION, KHURDA/ ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600035
382	D-WP(C)/13163/2026	STATE OF ODISHA SATYABRATA MANTRY VS	SRINIBASH SATAPATHY VS	// // 0	
383	D-WP(C)/13164/2026	STATE OF ODISHA SANDEEP KUMAR PATI VS	UPASANA BAL VS	// // 0	AOD20220004095C202600016
384	D-WP(C)/13165/2026	THE ASSISTANT COMMISSIONER OF STATE TAX BRAJA KISHORE MOHARANA VS	BISWAJIT NAYAK VS	// // 0	
385	D-WP(C)/13166/2026	STATE OF ODISHA SMRUTIRANJAN SAHOO VS	KSHIROD KUMAR ROUT VS	// // 0	
		STATE OF ORISSA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :24/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/13168/2026	HEMANT JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS STATE OF ODISHA	// 0 //	AOD20240000557C202600034
387	D-WP(C)/13169/2026	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS STATE OF ODISHA	// 0 //	AOD20240000557C202600036
388	D-WP(C)/13170/2026	BICHITRA NANDA SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS STATE OF ODISHA	// 0 //	AOR20220001297C202600078
389	D-WP(C)/13171/2026	RINKY DAS VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/13173/2026	DEBABRATA RAY VS UNION OF INDIA	KUMARESWAR MOHANTY VS UNION OF INDIA	// 0 //	
391	D-WP(C)/13174/2026	PUSPANJALI DEI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS STATE OF ODISHA	// 0 //	AOR20220001297C202600079
392	D-WP(C)/13176/2026	ARATI PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS STATE OF ODISHA	// 0 //	AOD20240000586C202600078
393	D-WP(C)/13177/2026	NARAYAN PADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS STATE OF ODISHA	// 0 //	AOR20220001727C202600055
394	D-WP(C)/13179/2026	RINA SAHU @ PRUSTY VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/13181/2026	DHARMENDRA KUMAR ROUT VS STATE OF ODISHA	SUBASH CHANDRA PANI VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/13185/2026	KHIROD CHANDRA KHILAR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/13187/2026	PARBATI MOHARANA	BISWAJIT NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/13194/2026	KAURAB PRADHAN	AMIYA KUMAR BEHERA	//	
		VS	VS	()	
		MAHANADI COALFIELDS LTD, SAMBALPUR		//	
399	D-WP(C)/13195/2026	ADWAIT KUMAR PATNAIK	PRAVASH CHANDRA MAHAPATRA	//	AOR20240001111C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/8971/2026	SUMANTA KUMAR NAYAK	SK. ZAFARULLA	GOP /184 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/8972/2026	BAPI @ SATYARANJAN BISWAL	DHIRENDRA KUMAR DAS	TANGI /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/8973/2026	DHIREN KUMAR SAHOO	SAROJ RANJAN SUBUDHI	KANIHA /235 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/8974/2026	SRIKANTA KUMAR MISHRA	SANJAYA KUMAR PANIGRAHI	SONEPUR /98 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/8976/2026	DHUSASAN SINGH @ DUSASHAN SINGH	PANCHANAN PANIGRAHI	MAHABIROD /50 /2026	AOR20250000001C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/8977/2026	PRAVAKAR DALEI	ARIJEET MISHRA	JAKHAPURA /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/8978/2026	MRUTUNJAY NAYAK	SOUBHAGYA KUMAR DASH	TOMKA /32 /2026	AOR20220001631C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/8980/2026	SAMIR BEPARI	RAJIB LOCHAN PATNAIK	KALIMELA /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/8982/2026	RAJESH MALIK	SOUBHAGYA SWAIN	MARINE CHUDAMANI /29 /2026	AOR20220001296C202600037
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/8984/2026	STATE OF ODISHA SUDHIR SAHOO VS	RAJAT KUMAR PANDA VS	// JODAPADAR /41 /2026 ()	
410	D-ABLAPL/8991/2026	STATE OF ODISHA HURI @ ALEKHA MAHAPATRA VS	AMITAV TRIPATHY VS	// SARANAKUL /31 /2026 ()	
411	D-ABLAPL/8992/2026	STATE OF ODISHA DOITA BEHERA VS	AMLAN SHAKTI PAUL VS	// KHANDAPARA /36 /2026 ()	
412	D-ABLAPL/8995/2026	STATE OF ODISHA SAMBHUNATH KANHAR VS	KULDEEP MOHANTY VS	// PHIRINGIA /34 /2023 ()	AOD20240000012C202600080
413	D-ABLAPL/8996/2026	STATE OF ODISHA JAGAMOHAN SAHOO VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /232 /2026 ()	
414	D-ABLAPL/8998/2026	STATE OF ODISHA RAJA @ RAJESH SAHOO VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /232 /2026 ()	
415	D-ABLAPL/8999/2026	STATE OF ODISHA KAILASH MUDULI VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /176 /2025 ()	
416	D-ABLAPL/9000/2026	STATE OF ODISHA LILABATI SINGH VS	DEEPAK KU SAHOO VS	// NEMALO /81 /2026 ()	
417	D-ABLAPL/9007/2026	STATE OF ODISHA MADHAB BEHERA VS	RAKESH NAYAK VS	// BOLAGARH P.S. /88 /2026 ()	
418	D-ABLAPL/9011/2026	STATE OF ODISHA CHANDAN KUMAR JATI VS	RAMA CHANDRA JENA VS	// BALIAPAL /159 /2025 ()	
419	D-ABLAPL/9013/2026	STATE OF ODISHA MANASHA KUMAR ROUT@ MANAS KUMAR ROUT VS	RAJENDRA NARAYAN ROUT VS	// BONTH /109 /2019 ()	AOR20220001558C202600062
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/9019/2026	DHANESWARA JENA @ LITU JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	TIHIDI /40 /2026 () //	AOD20240000366C202600041
421	D-ABLAPL/9020/2026	KAPILA @ KAPILESWAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	REAMAL /90 /2026 () //	AOR20240001059C202600005
422	D-ABLAPL/9021/2026	SANJAYA KUMAR ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	BASUDEVPUR /146 /2026 () //	
423	D-ABLAPL/9023/2026	PRADEEP KUMAR BADHEI @ PRADIP KUMAR BADHEI VS STATE OF ODISHA	HISHIKANTA MISHRA VS	PIPLI /189 /2026 () //	
424	D-ABLAPL/9026/2026	PILLA MALLESWARI VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	CHANDILI /31 /2026 () //	
425	D-ABLAPL/9030/2026	NITYANANDA KANDI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /63 /2026 () //	
426	D-ABLAPL/9031/2026	AJAYA PRADHAN @ CHHATU PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /489 /2021 () //	AOD20220004576C202600032
427	D-ABLAPL/9032/2026	NANGURI DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /341 /2024 () //	
428	D-ABLAPL/9033/2026	NANDA KISHORE NAYAK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	TIHIDI /73 /2026 () //	
429	D-ABLAPL/9035/2026	DILLIP BARIHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /304 /2025 () //	
430	D-ABLAPL/9039/2026	KEMBRU MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /65 /2026 () //	
431	D-ABLAPL/9041/2026	PRAMOD KUMAR SAHU	AJAYA KUMAR NANDA	JHARBANDH /41 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/9045/2026	PRASANT PRADHAN	SANJIT MISHRA	PURI SADAR /153 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/9046/2026	ARUN KUMAR PATNAIK @ ARUN KU. PATNAIK	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /547 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/9053/2026	DEBARAJ BARAL	MADAN SUNDAR BEHERA	CHOUDWAR /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/9057/2026	SUBHAM NAHAK @ PRADHAN	SWAGATIKA PANDA	GOLANTHARA (BERHAMPUR) /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/9059/2026	SIBA SAHU	JYOTIRMAYA SAHOO	KODALA /124 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/9060/2026	ULLASH CHANDRA MALLICK @ ULLASH MALLICK BINAYA KUMAR MOHANTY		ERASAMA /77 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/9062/2026	RABINDRA KUMAR MARNDI	DILLIP KUMAR MOHANTY	BIDANASI /174 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/9064/2026	MANORAMA SAHOO	KARUNAKAR GAYA	TIGIRIA /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/9065/2026	GOUTAM BARAL	ALOK KUMAR PANDA	CHANDANPUR /49 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/9069/2026	JAGU PARIDA @ JAGUA	BICHITRA NARAYANA SATAPATHY	KUJANGA /82 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/9071/2026	SRITTAM SABYASACHI ROUT @ RAKESH ROUT	RABINDRA NATH PANDA	KANPUR /38 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/9074/2026	STATE OF ODISHA ASIT KUMAR MOHAPATRA VS	RAKESH KUMAR MALLICK VS	// /0 ()	
444	D-ABLAPL/9076/2026	STATE OF ODISHA AMIT KUMAR DEEP VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /75 /2026 ()	
445	D-ABLAPL/9077/2026	STATE OF ODISHA KUNI DAS VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /181 /2025 ()	
446	D-ABLAPL/9080/2026	STATE OF ODISHA PURNA CHANDRA SINGH @ MINA SINGH VS	SATYABRATA DASH VS	// BADACHANA /96 /2026 ()	
447	D-ABLAPL/9085/2026	STATE OF ODISHA RAMANI SINGH @ RAMIN PRASAD SINGH VS	PRAVASH CHANDRA JENA VS	// PURI TOWN /552 /2025 ()	
448	D-ABLAPL/9087/2026	STATE OF ODISHA RITENDRA SURA @ RITENDRA KUMAR SURA VS	PRASANNA KUMAR MISHRA VS	// JARADA /423 /2025 ()	AOR20250001157C202600006
449	D-ABLAPL/9088/2026	STATE OF ODISHA DALILA PRADHAN VS	SATYABRATA DASH VS	// KHANDAGIRI P.S. /63 /2026 ()	
450	D-ABLAPL/9090/2026	STATE OF ODISHA JOGESH CHANDRA NAYAK VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /125 /2026 ()	
451	D-ABLAPL/9097/2026	STATE OF ODISHA HEMANTA DIGAL VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /65 /2026 ()	
452	D-ABLAPL/9098/2026	STATE OF ODISHA DILIP DIGAL @ DILLIP DIGAL VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /65 /2026 ()	
453	D-ABLAPL/9102/2026	STATE OF ODISHA PRADEEP DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALLIGUDA /65 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/9104/2026	BHIMASEN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /181 /2025 () //	
455	D-ABLAPL/9107/2026	SIPUN MAHALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /168 /2026 () //	
456	D-ABLAPL/9108/2026	JHARANA SAHOO @ JAYANTI SAHOO VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /133 /2026 () //	
457	D-ABLAPL/9109/2026	PINKI @ BASANTI BHARASAGAR VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /31 /2026 () //	
458	D-ABLAPL/9110/2026	ANANTA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /65 /2026 () //	
459	D-ABLAPL/9111/2026	NANDINI BHARASAGAR VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /30 /2026 () //	
460	D-ABLAPL/9112/2026	MITHUN BAG VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	MARINE PS AT BALARAMGADI /24 /2026 () //	AOR20220002787C202600054
461	D-ABLAPL/9113/2026	HEMANTA @ SILU KUMAR NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1196 /2025 () //	AOR20220001311C202600032
462	D-ABLAPL/9123/2026	UMAKANTA SANDH @ BIKASH SANDH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PUINTALA /59 /2026 () //	AOD20220004576C202600033
463	D-ABLAPL/9128/2026	PRAKASH HARICHANDAN @ PRAKASH KUMAR HARICHANDAN VS STATE OF ODISHA	PRITHVIRAJ KUMAR PAUL VS	JATNI P.S. /119 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :24/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/361/2017 WPC(OA)/361/2017	PRAMOD KUMAR SAHU MP		4/2026
2	D-CRLLP/9006/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	36/2026
3	D-CMAPL/35984/2025 CMAPL/ /	SUKANTA KUMAR DASH MP	PRANAB KUMAR PASAYAT	71/2026
4	D-JCRLA/84/2022 JCRLA/84/2022	MANOJ ROUT MP	M/S. CHANDANA TRIPATHY	83/2026
5	D-JCRLA/84/2022 JCRLA/84/2022	MANOJ ROUT MP	M/S. CHANDANA TRIPATHY	84/2026
6	D-JCRLA/39/2022 JCRLA/39/2022	SANKAR BISWAL MP	(M/S.BHARATI DASH, P.K.SAMANTRAY, NITYANANDA PANDA.), (SU	85/2026
7	D-JCRLA/38/2022 JCRLA/38/2022	GURUNATH BEHERA MP	M/S.MANAS KUMAR CHAND, R.R.MISHRA, A.SAHOO, K.N.PANDA,BH	86/2026
8	D-JCRLA/18047/2024 JCRLA/113/2024	DIPAK NAYAK MP	M/S. BHARATI DASH, SOUMYA RANJAN SAMAL	87/2026
9	D-CRLMP/8981/2026 CRLMP/400/2026	AKSHAYA KUMAR ROUT MP	ARIJEET MISHRA	87/2026
10	D-JCRLA/33/2015 JCRLA/33/2015	RAGHUNATH KHILLA MP	SMT MANDAKINI PANDA	88/2026
11	D-JCRLA/16314/2024 JCRLA/81/2024	SUKANTA MALLICK MP	MS. ASHWARIYA DASH (AMICUS CURIAE)	89/2026
12	D-JCRLA/16314/2024 JCRLA/81/2024	SUKANTA MALLICK MP	MS. ASHWARIYA DASH (AMICUS CURIAE)	90/2026
13	D-TRP(C)/361/2023 TRP(C)/361/2023	MADHUBRATA DASH MP		93/2026
14	D-TRP(C)/12989/2026 TRP(C)/ /	DEBASMITA MALLICK MP	ANJAN KUMAR JENA	94/2026
15	D-TRP(C)/13129/2026 TRP(C)/ /	JAYRAM KRISHNA RATH MP	SHAKTI PRASAD DAS	95/2026
16	D-RPFAM/7234/2026 RPFAM/65/2026	RAJKISHOR RATH MP	MANOJ BIHARI DAS	137/2026
17	D-RVWPET/13027/2026 RVWPET/ /	SUCHITRA NAYAK MP	ADV	138/2026
18	D-MATA/8480/2026 MATA/ /	SIMA KUMARI SETHI MP	ASIT KUMAR OTTA	188/2026
19	D-MATA/12878/2026 MATA/ /	SITARAM NAYAK MP	JAWAHARLAL NAYAK	189/2026
20	D-MATA/8332/2026 MATA/ /	BABITA SAHU MP	RANJAN KUMAR SAHOO	190/2026
21	D-CONTC/14801/2024 CONTC/2969/2024	PRASHESH KUMAR DAS MP	M/S SASWATI MOHAPATRA	201/2026
22	D-CONTC/13172/2026 CONTC/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	202/2026
23	D-BLAPL/9017/2026 BLAPL/ /	TANKADHARA REDDY @ JITU SINGH MP	SATRUGHNA DASH (A)	224/2026
24	D-FAO/536/2014 FAO/536/2014	DY.CHIEF ENGNR.CONNS MP		262/2026
25	D-FAO/12991/2026 FAO/ /	UMAKANTA DAS MP	KUNAL KUMAR SWAIN	263/2026
26	D-FAO/12999/2026	RASMITA BARIK	DEBASISH PATNAIK	

	FAO/ /	MP		264/2026
27	D-FAO/13000/2026	KUNI BEHERA	DEBASISH PATNAIK	
	FAO/ /	MP		265/2026
28	D-FAO/13016/2026	BADANA NUKA RAJU	DEBASISH PATNAIK	
	FAO/ /	MP		266/2026
29	D-FAO/13018/2026	RAMA BEWA	DEBASISH PATNAIK	
	FAO/ /	MP		267/2026
30	D-FAO/13019/2026	M.C. OF GANDHIJEE HIGH SCHOOL	SANGRAM JENA	
	FAO/ /	MP		268/2026
31	D-FAO/13023/2026	M.C. OF PANCHAYAT HIGH SCHOOL, BANSAJARA	SANGRAM JENA	
	FAO/ /	MP		269/2026
32	D-FAO/13020/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR	
	FAO/ /	MP		270/2026
33	D-FAO/13103/2026	CHANDIPUR U.P SCHOOL	SANGRAM JENA	
	FAO/ /	MP		271/2026
34	D-FAO/13155/2026	SANTILATA SAMAL	DEBASISH PATNAIK	
	FAO/ /	MP		272/2026
35	D-FAO/13160/2026	KASHIRAM PRADHAN	DEBASISH PATNAIK	
	FAO/ /	MP		273/2026
36	D-FAO/13167/2026	GOPAL SUNA	DEBASISH PATNAIK	
	FAO/ /	MP		274/2026
37	D-CRLREV/9138/2026	SANTOSH KUMAR PARIDA	PRAVAT KUMAR MOHANTY	
	CRLREV/ /	MP		372/2026
38	D-ABLAPL/2953/2026	SUSIL GOUDA		
	ABLAPL/1339/2026	MP		462/2026
39	D-ABLAPL/2653/2026	PINTU DAS		
	ABLAPL/1267/2026	MP		463/2026
40	D-ABLAPL/3093/2026	ASHOK DAS		
	ABLAPL/1384/2026	MP		464/2026
41	D-ABLAPL/33893/2024	DHANESWAR SAHOO	SUNIL PRADHAN	
	ABLAPL/12786/2024	MP		465/2026
42	D-ABLAPL/2780/2026	CHHOTE SOURA @ CHAITU SAURA		
	ABLAPL/1240/2026	MP		466/2026
43	D-ABLAPL/38329/2025	BAJARANGLAL AGRAWAL		
	ABLAPL/14406/2025	MP		467/2026
44	D-ABLAPL/627/2026	SOMYA RANJAN PRADHAN		
	ABLAPL/292/2026	MP		468/2026
45	D-ABLAPL/32909/2025	RAHUL NAYAK	RAKESH RANJAN DASH	
	ABLAPL/12587/2025	MP		469/2026
46	D-ABLAPL/629/2026	SOMYA RANJAN PRADHAN		
	ABLAPL/293/2026	MP		470/2026
47	D-ABLAPL/20801/2025	KALPATARU DAS		
	ABLAPL/8252/2025	MP		471/2026
48	D-ABLAPL/2190/2026	SADASIBA PARIDA		
	ABLAPL/1049/2026	MP		472/2026
49	D-ABLAPL/7113/2026	SHASHI BHUSAN MOHANTY	JATINDRA MOHAN ROUT	
	ABLAPL/3122/2026	MP		473/2026
50	D-ABLAPL/8675/2026	DEBASIS SAHU @ DEBA SAHU	SUJIT KUMAR PATNAIK	
	ABLAPL/3629/2026	MP		474/2026
51	D-RSA/49584/2025	SANJUKTA BEHERA	SOURAV SUMAN BHUYAN	
	RSA/161/2026	MP		486/2026
52	D-RSA/49584/2025	SANJUKTA BEHERA	SOURAV SUMAN BHUYAN	
	RSA/161/2026	MP		487/2026
53	D-RSA/12963/2026	LABANGA PATABANDHA	ASIT KUMAR OTTA	
	RSA/ /	MP		488/2026
54	D-RSA/44815/2025	CHHINU SAHU	ABHAS MOHANTY	
	RSA/552/2025	MP		489/2026
55	D-RSA/48237/2025	CHANAKYA PALIA	SURYASNATA MOHAPATRA	
	RSA/162/2026	MP		490/2026
56	D-RSA/48237/2025	CHANAKYA PALIA	SURYASNATA MOHAPATRA	
	RSA/162/2026	MP		491/2026
57	D-RSA/30326/2025	DAMA MALIK	DWARIKA PRASAD MOHANTY	
	RSA/392/2025	MP		492/2026

58	D-RSA/157/2023 RSA/157/2023	FULA SETHI MP	DWARIKA PRASAD MOHANTY	493/2026
59	D-RSA/157/2023 RSA/157/2023	FULA SETHI MP	DWARIKA PRASAD MOHANTY	494/2026
60	D-RSA/157/2023 RSA/157/2023	FULA SETHI MP	DWARIKA PRASAD MOHANTY	495/2026
61	D-RSA/157/2023 RSA/157/2023	FULA SETHI MP	DWARIKA PRASAD MOHANTY	496/2026
62	D-RSA/157/2023 RSA/157/2023	FULA SETHI MP	DWARIKA PRASAD MOHANTY	497/2026
63	D-RSA/157/2023 RSA/157/2023	FULA SETHI MP	DWARIKA PRASAD MOHANTY	498/2026
64	D-RSA/40588/2025 RSA/612/2025	KRISHNA SUNAR MP	PRASANTA KUMAR SATAPATHY	499/2026
65	D-RSA/13106/2026 RSA/ /	RANJULATA ROUT MP	SWARUP KUMAR PATNAIK	500/2026
66	D-RSA/13106/2026 RSA/ /	RANJULATA ROUT MP	SWARUP KUMAR PATNAIK	501/2026
67	D-RSA/12538/2025 RSA/176/2025	RAJENDRA NARAYAN SAMANT MP	NIROD KUMAR SAHU	502/2026
68	D-RSA/12538/2025 RSA/176/2025	RAJENDRA NARAYAN SAMANT MP	NIROD KUMAR SAHU	503/2026
69	D-RSA/12538/2025 RSA/176/2025	RAJENDRA NARAYAN SAMANT MP	NIROD KUMAR SAHU	504/2026
70	D-CMP/12972/2026 CMP/ /	LAXMI NARAYAN SAW MILL, KHURDA MP	BADRINARAYAN PANDA	600/2026
71	D-CMP/12982/2026 CMP/ /	NARENDRA SAHU @ NARENDRA ROUT MP	PURNA CHANDRA DAS	601/2026
72	D-CMP/12947/2026 CMP/ /	GANESH NAYAK MP	GAJENDRANATH ROUT	602/2026
73	D-CMP/47644/2024 CMP/1301/2024	DURGA RANI DANDAPAT MP	DWARIKA PRASAD MOHANTY	603/2026
74	D-CMP/12236/2026 CMP/ /	KESHAB CHANDRA BARIK MP	KAUSHAL HUSSAIN	604/2026
75	D-CMP/13078/2026 CMP/ /	SAMARENDRA JENA MP	PRASANTA KUMAR SATAPATHY	605/2026
76	D-CMP/13085/2026 CMP/ /	J. ARJUNA PATRA MP	DEEPALI MAHAPATRA	606/2026
77	D-CMP/13091/2026 CMP/ /	ASHOK KUMAR KHUNTIA MP	AMIT PRASAD BOSE	607/2026
78	D-CMP/13121/2026 CMP/ /	RATAN AGARWAL MP	SOURAV SUMAN BHUYAN	608/2026
79	D-MACA/9417/2026 MACA/ /	CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., KOLIKATA MP	INSURANCE COMPANY, BBSR	702/2026
80	D-MACA/13013/2026 MACA/ /	SACHI AMANT MP	DEBASISH PATNAIK	704/2026
81	D-MACA/13013/2026 MACA/ /	SACHI AMANT MP	DEBASISH PATNAIK	705/2026
82	D-MACA/11258/2026 MACA/ /	D.M., CHOLAMANDALAM GEN. INSU. CO. LTD., KOLIKATA MP	G.P.T.D., BBSR	706/2026
83	D-MACA/13115/2026 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., KOLIKATA MP	RISEK, ANANDA UDGATA	707/2026
84	D-MACA/13115/2026 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., KOLIKATA MP	RISEK, ANANDA UDGATA	708/2026
85	D-MACA/13115/2026 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., KOLIKATA MP	RISEK, ANANDA UDGATA	709/2026
86	D-MACA/8751/2026 MACA/ /	MANAGER (LEGAL CLAIMS), M/S. LIBERTY GENERAL INSURANCE CO. LTD. MP	KHURDA, BBSR	710/2026
87	D-MACA/11000/2026 MACA/ /	MANAGER LEGAL, ODISHA LEGAL HUB, NATIONAL INSURANCE CO. LTD., CTC MP	INDIA, BBSR	711/2026
88	D-MACA/11002/2026 MACA/ /	MANAGER LEGAL, ODISHA LEGAL HUB, NATIONAL INSURANCE CO. LTD., CTC MP	INDIA, BBSR	712/2026
89	D-CRLMC/8958/2026	URMILA MAHALA	SANJAYA KUMAR PANIGRAHI	

	CRLMC/ /	MP		842/2026
90	D-CRLMC/8983/2026	DUKHANASANA BISI	MONIKA SAMAL	
	CRLMC/991/2026	MP		843/2026
91	D-CRLMC/8997/2026	NISHISMITA KUJUR	RILIBALA ROUT	
	CRLMC/ /	MP		844/2026
92	D-CRLMC/24861/2025	SATYA RANJAN SETHI		
	CRLMC/3328/2025	MP		845/2026
93	D-CRLMC/9056/2026	TRILOCHAN MUDULI	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/ /	MP		846/2026
94	D-CRLMC/9063/2026	JITANA KUMAR SAHOO	ANUP KUMAR PATTNAIK	
	CRLMC/ /	MP		847/2026
95	D-CRLMC/9122/2026	NIRANJAN PARIDA	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		848/2026
96	D-CRLA/36340/2025	SHAKTI RANJAN DASH	TANMAY MISHRA	
	CRLA/1369/2025	MP		855/2026
97	D-CRLA/36349/2025	M/S. ANMOL MINES PVT.LTD., BBSR	TANMAY MISHRA	
	CRLA/1370/2025	MP		856/2026
98	D-CRLA/36360/2025	M/S. ANMOL RESOURCES PVT.LTD., BBSR	TANMAY MISHRA	
	CRLA/1371/2025	MP		857/2026
99	D-CRLA/2322/2026	SWOSTI RANJAN MOHAPATRA	DIPTI REKHA NANDA	
	CRLA/138/2026	MP		858/2026
100	D-CRLA/3137/2026	SANGRAM KESHARI SAHOO	DIPTIREKHA NANDA	
	CRLA/ /	MP		859/2026
101	D-CRLA/5496/2026	JAGAT HARIJAN	PRANAY KUMAR MAHARAJ	
	CRLA/220/2026	MP		860/2026
102	D-CRLA/40416/2025	JAYANANDA SAHU	JAJATI KESHARI KHUNTIA	
	CRLA/5/2026	MP		861/2026
103	D-CRLA/17734/2025	T.DEBRAJ	UMA CHARAN MISHRA	
	CRLA/747/2025	MP		862/2026
104	D-CRLA/10313/2025	RAMAKANTA JANI	BASUDEV PUJARI	
	CRLA/422/2025	MP		863/2026
105	D-CRLA/248/2022	PAPUN@BIKRAM KESHARI BARIK	PRAVASH CHANDRA JENA,BHARATI DASH	
	CRLA/248/2022	MP		864/2026
106	D-CRLA/247/2022	KRUSHNA@SRIKRISHNA BEHERA	PRAVASH CHANDRA JENA,BHARATI DASH	
	CRLA/247/2022	MP		865/2026
107	D-CRLA/25826/2025	PANDAB DEHURY	BHARATI DASH	
	CRLA/1031/2025	MP		866/2026
108	D-CRLA/74/2017	LACHHIM DORA	M/S MANDAKINI PANDA	
	CRLA/74/2017	MP		867/2026
109	D-CRLA/1256/2023	DIPU@LAXMIDHARA MOHANTY	SURYAKANTA DASMOHAPATRA	
	CRLA/1256/2023	MP		868/2026
110	D-CRLA/9127/2026	ABHILASH PALEI @ ABHI	JITENDRA SAMANTARAY	
	CRLA/ /	MP		869/2026
111	D-CRLA/9127/2026	ABHILASH PALEI @ ABHI	JITENDRA SAMANTARAY	
	CRLA/ /	MP		870/2026
112	D-CRLA/9130/2026	KALPATARU NAYAK	PRAKASH CHANDRA DASH	
	CRLA/ /	MP		871/2026
113	D-CRLA/9130/2026	KALPATARU NAYAK	PRAKASH CHANDRA DASH	
	CRLA/ /	MP		872/2026
114	D-WA/12932/2026	DEEPAK KUMAR KAR	ANKITA MUKHERJI	
	WA/ /	MP		1261/2026
115	D-WA/12932/2026	DEEPAK KUMAR KAR	ANKITA MUKHERJI	
	WA/ /	MP		1262/2026
116	D-WA/12932/2026	DEEPAK KUMAR KAR	ANKITA MUKHERJI	
	WA/ /	MP		1263/2026
117	D-WA/13002/2026	SUKANTA KUMAR BHUYAN	BAMADEV BARAL	
	WA/ /	MP		1264/2026
118	D-WA/11718/2026	BHILAI ENGINEERING CORPORATION LTD	MILAN KANUNGO, (SR.ADV.)	
	WA/ /	MP		1265/2026
119	D-WA/13009/2026	TRIPATHY NAIK	AVIJIT PATNAIK	
	WA/ /	MP		1266/2026
120	D-WA/34/2015	GADADHARA BISWAL		
	WA/34/2015	MP		1267/2026

121	D-WP(C)/221/2026 WP(C)/503/2026	SUDHIR KUMAR DAS MP		5675/2026
122	D-WP(C)/12701/2026 WP(C)/ /	JAGANNATH MAHANTA MP	KRISHNA CHANDRA SAHU	5676/2026
123	D-WP(C)/12920/2026 WP(C)/9261/2026	UCO BANK, MARKATNAGAR BRANCH, CURRAMUNDA MP	KRISHNA CHANDRA SAHU	5677/2026
124	D-WP(C)/12921/2026 WP(C)/ /	GOURI MAHANTA MP	SOURAV SUMAN BHUYAN	5678/2026
125	D-WP(C)/12922/2026 WP(C)/ /	RAMAKANTA JENA MP	SOURAV SUMAN BHUYAN	5679/2026
126	D-WP(C)/12924/2026 WP(C)/ /	SUSANTA KUMAR JENA MP	SOURAV SUMAN BHUYAN	5680/2026
127	D-WP(C)/43225/2024 WP(C)/26933/2024	TARUKANTA DAS MP		5681/2026
128	D-WP(C)/12704/2026 WP(C)/ /	LALU G MP	KRISHNA CHANDRA SAHU	5682/2026
129	D-WP(C)/7239/2026 WP(C)/5659/2026	SUSANTA KUMAR PATTNAIK MP	BHABANI SHANKAR RAYAGURU	5683/2026
130	D-WP(C)/26151/2025 WP(C)/17945/2025	M/S PAYIK SENTINELS PVT.LTD., BBSR MP	SAILABALA JENA	5684/2026
131	D-WP(C)/12706/2026 WP(C)/ /	SUSANTA KUMAR NAIK MP	KRISHNA CHANDRA SAHU	5685/2026
132	D-WP(C)/12707/2026 WP(C)/ /	BIJAY KUMAR GOPE MP	KRISHNA CHANDRA SAHU	5686/2026
133	D-WP(C)/52107/2025 WP(C)/37222/2025	SASMITA BISWAL MP	GAJENDRANATH ROUT	5687/2026
134	D-WP(C)/12931/2026 WP(C)/9225/2026	PARBATI HEMBRAM MP	GYANA RANJAN SETHI	5688/2026
135	D-WP(C)/36443/2023 WP(C)/36443/2023	SUSANTA NAIK MP		5689/2026
136	D-WP(C)/12710/2026 WP(C)/ /	JUNESH HEMBRAM MP	KRISHNA CHANDRA SAHU	5690/2026
137	D-WP(C)/46298/2025 WP(C)/32562/2025	SAHADEV NAYAK MP	AKASH BHUYAN	5691/2026
138	D-WP(C)/12933/2026 WP(C)/9229/2026	BHISMA DEV BAG MP	MANOJA KUMAR KHUNTIA	5692/2026
139	D-WP(C)/2701/2021 WP(C)/2701/2021	RABINARAYAN SWAIN MP		5693/2026
140	D-WP(C)/12934/2026 WP(C)/ /	UTTAM KUMAR PATRA MP	ARUN KUMAR PATRA	5694/2026
141	D-WP(C)/12938/2026 WP(C)/ /	SURJA KISHOR MAHAPATRA MP	ARUN KUMAR PATRA	5695/2026
142	D-WP(C)/4573/2026 WP(C)/4024/2026	TAPAN KUMAR BARAL MP	SOUBHAGYA KUMAR RATH	5696/2026
143	D-WP(C)/12902/2026 WP(C)/ /	M/S PRUTHWIRAJ MISHRA MP	KAJAL SAHOO	5697/2026
144	D-WP(C)/12943/2026 WP(C)/9295/2026	NARENDRA MALIK MP	CHANDRAKANTA NAYAK	5698/2026
145	D-WP(C)/12943/2026 WP(C)/9295/2026	NARENDRA MALIK MP	CHANDRAKANTA NAYAK	5699/2026
146	D-WP(C)/12903/2026 WP(C)/ /	M/S SAVITRI ENTERPRISES MP	KAJAL SAHOO	5700/2026
147	D-WP(C)/12904/2026 WP(C)/ /	SASMITA SETHI MP	JAGAMOHAN PATTANAIAK	5701/2026
148	D-WP(C)/8907/2026 WP(C)/7139/2026	RADHA KRUSHNA AICH MP		5702/2026
149	D-WP(C)/51783/2024 WP(C)/166/2025	NIHAR RANJAN SWAIN MP	SUSANT KUMAR MOHANTY	5703/2026
150	D-WP(C)/12905/2026 WP(C)/ /	KANGRESS SAHU MP	ANJAN KUMAR BISWAL	5704/2026
151	D-WP(C)/51783/2024 WP(C)/166/2025	NIHAR RANJAN SWAIN MP	SUSANT KUMAR MOHANTY	5705/2026
152	D-WP(C)/12971/2026	SABITA RANI DASH	SUDHIR KUMAR MALLICK	

	WP(C)/ /	MP		5706/2026
153	D-WP(C)/12908/2026	DAYANIDHI DASH	ABHISHEK DASH	
	WP(C)/ /	MP		5707/2026
154	D-WP(C)/12977/2026	ADITYA NARAYAN SAHU	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		5708/2026
155	D-WP(C)/45581/2025	JYOSHNA MANJARI PATRA	PRADEEP KUMAR KHUNTIA	
	WP(C)/31706/2025	MP		5709/2026
156	D-WP(C)/12978/2026	UNION OF INDIA	MILLON KUMAR	
	WP(C)/ /	MP		5710/2026
157	D-WP(C)/12909/2026	M/S BABA TRADERS	KAJAL SAHOO	
	WP(C)/ /	MP		5711/2026
158	D-WP(C)/28347/2022	LAPAN KUMAR PRADHAN	NIRANJAN LENKA	
	WP(C)/28347/2022	MP		5712/2026
159	D-WP(C)/12983/2026	MD.FATEUDDIN KHAN	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		5713/2026
160	D-WP(C)/12988/2026	RABINDRA KUMAR PANDA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		5714/2026
161	D-WP(C)/12992/2026	LAXMIDHAR SAHOO	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		5715/2026
162	D-WP(C)/12994/2026	ANASUYA MOHANTY	PRABHU PRASAD MOHANTY	
	WP(C)/ /	MP		5716/2026
163	D-WP(C)/12993/2026	M/S MEDHAVI FOUNDATION, KOLKATA	SOUMYAJYOTI BISWAL	
	WP(C)/ /	MP		5717/2026
164	D-WP(C)/13001/2026	TEJARAJ PATI	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		5718/2026
165	D-WP(C)/5843/2026	M/S.VEDANTA LTD, MUMBAI		
	WP(C)/4971/2026	MP		5719/2026
166	D-WP(C)/53947/2025	ANUPOMA DALAI	KRUTIBASH MOHAPATRA	
	WP(C)/471/2026	MP		5720/2026
167	D-WP(C)/13010/2026	ADARSH AGRAWAL	OMM SWARUP	
	WP(C)/9263/2026	MP		5721/2026
168	D-WP(C)/13015/2026	TRINATH ROHIDAS	ASHUTOSH KUANR	
	WP(C)/ /	MP		5722/2026
169	D-WP(C)/13021/2026	RAMESH MALIK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		5723/2026
170	D-WP(C)/13026/2026	DR.BIKASH DASH	SAMIR KUMAR MISHRA	
	WP(C)/9297/2026	MP		5724/2026
171	D-WP(C)/12951/2026	SANDIP KUMAR JAIN	MANORANJAN PADHY	
	WP(C)/ /	MP		5725/2026
172	D-WP(C)/12952/2026	BHAVESH KUMAR JAIN	MANORANJAN PADHY	
	WP(C)/ /	MP		5726/2026
173	D-WP(C)/31175/2025	NILIMA SWAIN	M/S SAIBRATA RATH, A.BEHERA, S.K.BEHERA, S.DAS, P.K.BASANTIA	
	WP(C)/21803/2025	MP		5727/2026
174	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		5728/2026
175	D-WP(C)/15350/2019	BISHNU CHARAN NAYAK	M/S.DINABANDHU NAYAK, PRATAP KUMAR BEHERA	
	WP(C)/15350/2019	MP		5729/2026
176	D-WP(C)/13048/2026	JAGANATHA MAHAPATRO	KALPATARU KHUNTIA	
	WP(C)/ /	MP		5730/2026
177	D-WP(C)/13049/2026	PRIYABRATA SRICHANDAN	BIBHU PRASAD DAS	
	WP(C)/ /	MP		5731/2026
178	D-WP(C)/13050/2026	PABITRA MOHAN SAHOO	KADAR MOHAMMAD	
	WP(C)/ /	MP		5732/2026
179	D-WP(C)/40407/2025	PRAYOT PRATISH TATHRAJ	PRAYOT PRATISH TATHRAJ (IN PERSON)	
	WP(C)/30314/2025	MP		5733/2026
180	D-WP(C)/13052/2026	M/S R.B.S. CONSTRUCTIONS, KALAHANDI	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		5734/2026
181	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		5735/2026
182	D-WP(C)/13054/2026	SATYANARAYAN TRIPATHY	BISWAJIT NAYAK	
	WP(C)/ /	MP		5736/2026
183	D-WP(C)/13061/2026	KRUSHNA CHANDRA PRUSTY	DAMODAR PATRA	
	WP(C)/ /	MP		5737/2026

184	D-WP(C)/12953/2026 WP(C)/ /	HITESH KUMAR JAIN MP	MANORANJAN PADHY	5738/2026
185	D-WP(C)/9451/2019 WP(C)/9451/2019	MAITREE SANSAD,SUTAHAT,BUXIBAZARM/S.AJOYA MOHANTY MP		5739/2026
186	D-WP(C)/12955/2026 WP(C)/ /	SUNIL KUMAR JAIN MP	MANORANJAN PADHY	5740/2026
187	D-WP(C)/13069/2026 WP(C)/ /	PRAFULLA SINGH MP	RABI NARAYAN MOHANTY	5741/2026
188	D-WP(C)/13071/2026 WP(C)/ /	SAROJ KUMAR PRADHAN MP	TANMAY MISHRA	5742/2026
189	D-WP(C)/13072/2026 WP(C)/ /	PATITAPABANA PATI MP	GYANENDRA CHANDRA SWAIN	5743/2026
190	D-WP(C)/12956/2026 WP(C)/ /	BHAVESH KUMAR JAIN MP	MANORANJAN PADHY	5744/2026
191	D-WP(C)/13075/2026 WP(C)/ /	BUDDHADEB PRASAD JENA MP	GYANENDRA CHANDRA SWAIN	5745/2026
192	D-WP(C)/1413/2023 WP(C)/1413/2023	SK.NAZIRUDDIN MP	MAHESWAR MOHANTY	5746/2026
193	D-WP(C)/1413/2023 WP(C)/1413/2023	SK.NAZIRUDDIN MP	MAHESWAR MOHANTY	5747/2026
194	D-WP(C)/12340/2026 WP(C)/9294/2026	DEEPAK SIDU MP	RITA SINGH	5748/2026
195	D-WP(C)/13079/2026 WP(C)/ /	SAJAN KUMAR AGRAWAL@SAJAN AGRAWAL MP	WOMEN TIRMAYA SAHOO	5749/2026
196	D-WP(C)/12957/2026 WP(C)/ /	GORACHAND PARIDA MP	SUKANTA KUMAR DALAI	5750/2026
197	D-WP(C)/7617/2026 WP(C)/6126/2026	SUKANTI BADHEI MP		5751/2026
198	D-WP(C)/43819/2024 WP(C)/27998/2024	SITANATHA DAS MOHAPATRA MP	SHAMBHU CHARAN NATH SHARMA	5752/2026
199	D-WP(C)/13095/2026 WP(C)/ /	NEERJA PIPLANI MP	GOURI MOHAN RATH	5753/2026
200	D-WP(C)/13093/2026 WP(C)/ /	ROHITA KUMAR BEURA MP	AJIT CH MOHAPATRA	5754/2026
201	D-WP(C)/13093/2026 WP(C)/ /	ROHITA KUMAR BEURA MP	AJIT CH MOHAPATRA	5755/2026
202	D-WP(C)/8783/2026 WP(C)/6839/2026	ANUJ KUMAR AGRAWAL MP	ANJAN KUMAR BISWAL	5756/2026
203	D-WP(C)/13097/2026 WP(C)/ /	LABANYABATI SAHOO MP	BRUNDABAN ROUT	5757/2026
204	D-WP(C)/11184/2026 WP(C)/8154/2026	DTL LALBABA RAIL ENGG LLP., MAHARASHTRA MP	SHRI SEK AGARWAL, MR. S. P. MISRA, SR. ADV.	5758/2026
205	D-WP(C)/13101/2026 WP(C)/ /	RANJAN KUMAR BEHERA MP	KARUNAKAR RATH	5759/2026
206	D-WP(C)/13102/2026 WP(C)/ /	PURNA CHANDRA RATH MP	SATYABRATA SENAPATI	5760/2026
207	D-WP(C)/13104/2026 WP(C)/ /	PUBLIC INFORMATION OFFICER, TPNODL MP	BAITASOMAR MAHARANA	5761/2026
208	D-WP(C)/13042/2026 WP(C)/ /	M/S SIDHESH PUBLISHING HOUSE MP	SOUGAT DASH	5762/2026
209	D-WP(C)/13107/2026 WP(C)/ /	SIMASHREE GARNAIK MP	AJAYA KUMAR TRIPATHY	5763/2026
210	D-WP(C)/13108/2026 WP(C)/ /	LILY MISHRA MP	CHAKRADHAR SINGH	5764/2026
211	D-WP(C)/13109/2026 WP(C)/ /	PUBLIC INFORMATION OFFICER, TPNODL MP	BAITASOMAR MAHARANA	5765/2026
212	D-WP(C)/13111/2026 WP(C)/ /	BAPUJI MOHARANA MP	AJAYA KUMAR TRIPATHY	5766/2026
213	D-WP(C)/30898/2025 WP(C)/21571/2025	PRANGYA PRAMITA SAMAL MP	ASC M/s SAIBRATA RATH, A. BEHERA, S.K. BEHERA, S. DAS, P.K.BAS	5767/2026
214	D-WP(C)/13043/2026 WP(C)/ /	STATE OF ODISHA MP	AUROVINDHA MOHANTY, A.S.C	5768/2026
215	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT		

	WP(C)/2140/2020	MP		5769/2026
216	D-WP(C)/13045/2026 WP(C)/ /	RAJAT KUMAR BARIK MP	PRATAP KUMAR BEHERA	5770/2026
217	D-WP(C)/13132/2026 WP(C)/ /	MANAS RANJAN MOHANTA MP	LAXMIKANTA MOHANTY	5771/2026
218	D-WP(C)/13138/2026 WP(C)/ /	SMRUTI REKHA KAR MP	LAXMIKANTA MOHANTY	5772/2026
219	D-WP(C)/13145/2026 WP(C)/ /	MANMATH KUMAR BEHERA MP	LAXMIKANTA MOHANTY	5773/2026
220	D-WP(C)/13144/2026 WP(C)/ /	TRINATH RANBIDA MP	SATYA SMRUTI MOHANTY	5774/2026
221	D-WP(C)/13046/2026 WP(C)/ /	KRUSHNA CHANDRA PANDA MP	BANSHIDHAR BAUG	5775/2026
222	D-WP(C)/13148/2026 WP(C)/ /	JITUN KUMAR SAHOO MP	LAXMIKANTA MOHANTY	5776/2026
223	D-WP(C)/13147/2026 WP(C)/ /	SANJAYA KUMAR PALEI MP	LAXMIKANTA MOHANTY	5777/2026
224	D-WP(C)/13152/2026 WP(C)/ /	PURNA CHANDRA MAHANTA MP	LAXMIKANTA MOHANTY	5778/2026
225	D-WP(C)/13151/2026 WP(C)/ /	CHETANA KUMARI MISRA MP	AJAYA KUMAR TRIPATHY	5779/2026
226	D-WP(C)/13154/2026 WP(C)/ /	SIPUN KUMAR MAHANTA MP	LAXMIKANTA MOHANTY	5780/2026
227	D-WP(C)/13157/2026 WP(C)/ /	BHOLESWAR SAHU MP	AJAYA KUMAR TRIPATHY	5781/2026
228	D-WP(C)/13158/2026 WP(C)/ /	SMRUTI SWARUP PUHAN MP	LAXMIKANTA MOHANTY	5782/2026
229	D-WP(C)/13161/2026 WP(C)/ /	M/S. POWELL SCHOOL (ENGLISH MEDIUM) MP	SOMANARAYAN SHINHA	5783/2026
230	D-WP(C)/13163/2026 WP(C)/ /	SATYABRATA MANTRY MP	SRINIBASH SATAPATHY	5784/2026
231	D-WP(C)/13171/2026 WP(C)/ /	RINKY DAS MP	SOUMYA RANJAN MOHANTY	5785/2026
232	D-WP(C)/13179/2026 WP(C)/ /	RINA SAHU @ PRUSTY MP	SAIBRATA RATH	5786/2026
233	D-WP(C)/13092/2026 WP(C)/ /	JITENDRA KUMAR JENA MP	DOLAGOBINDA MOHAPATRA	5787/2026
234	D-WP(C)/13174/2026 WP(C)/ /	PUSPANJALI DEI MP	SUSANTA KUMAR BARAL	5788/2026
235	D-WP(C)/13176/2026 WP(C)/ /	ARATI PRADHAN MP	ACHYUTANANDA PATTANAIK	5789/2026
236	D-WP(C)/13058/2026 WP(C)/ /	PRADEEP NAYAK MP	ASHOK KUMAR SAHOO	5790/2026
237	D-WP(C)/13194/2026 WP(C)/ /	KAURAB PRADHAN MP	AMIYA KUMAR BEHERA	5791/2026